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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/200/2016  
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit  
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A.M. ILANGO	COUNSEL FOR PETITIONER	
2.	P. MOHAN KUMAR	COUNSEL FOR RESPONDENTS 1, 2, 3	

**ORDER**

Counsel representing both the parties are present. They submitted that both the parties are meeting this week to finalise the settlement and sought time for reporting the final outcome of the settlement talks. Time enlarged at their request. Put up on 20.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)